

RAJASTHAN HIGH COURT, JODHPUR

ORDER

CONF/HCI/COMMITTEES/2016/13

Date : 21.04.2016

In pursuance of this office order No.CONF/HCI/COMMITTEES/2016/12 dated 21.04.2016 and in supersession of this office order No.CONF/HCI/COMMITTEES/2015/21 (at Sr. No. 38) dated 01.09.2015, Hon'ble the Acting Chief Justice has been pleased to re-constitute the Hon'ble Committee as follows :-

Hon'ble Mr. Justice Mahendra Kumar Maheshwari  
Hon'ble Mr. Justice Dinesh Chandra Sonani

to consider the matter with regard to fixing time limit in Clause 11 and some other difficulties being faced by Judicial Officers while following the Revised Schedule of Standard of Work done in Subordinate Courts, prescribed vide Circular No.12/PJ/Adm. dated 21.04.2015.

BY ORDER


  
21/4/16  
REGISTRAR (ADMN.)

CONF/HCI/COMMITTEES/2016/203

Date : 21.04.2016

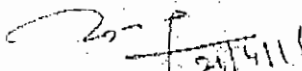
Copy forwarded to the following for information :-

- 1. Registrar-cum-Principal Secretary/ P.S. to Hon'ble the Acting Chief Justice.
- 2. P.S. to Hon'ble Mr. Justice Prashant Kumar Agarwal
- 3. P.S. to Hon'ble Mr. Justice P.K. Lohra
- 4. P.S. to Hon'ble Mr. Justice Mahendra Kumar Maheshwari
- 5. P.S. to Hon'ble Mr. Justice Dinesh Chandra Sonani

  
21/4/16  
REGISTRAR (ADMN.)

Copy also forwarded to the following for information and necessary action:-

- 1. Registrar (Admn.)(Vigilance)/(Class.)/(Rules)/(Writs)/(Exam.)/ O.S.D. (F & I)/Registrar-cum-P.S., Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 2. Concerned members of the Joint-Committee.
- 3. All the Sr. Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
- 4. All the Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
- 5. All Assistant Registrars of Administrative Sections, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
- 6. Senior Librarian, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
- 7. Concerned A.O. Subordinate Courts (Estt.)/Statistics Section, Rajasthan High Court, Jodhpur.

  
21/4/16  
REGISTRAR (ADMN.)

570  
21/4/16